

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. THIRYAMBATH  
KANNAN

Counsel for  
Petitioner



2. R. VENKATA VARADAN

- Salakishore  
- Prithviraj Pandian

Counsel for

R1, R2

R6

Counsel for  
Prithviraj

ORDER

Counsel for petitioners present. Counsel for R1, R2 & R6 present and made submissions. Counsel for petitioners prayed for time to give short reply. Time is adjourned at request for filing reply and also written submissions by both the counsels. Put up on 13.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc